

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 2038/2024

H S LOKESH

Petitioner(s)

VERSUS

THE LAND ACQUISITION OFFICER AND ASSISTANT COMMISSIONER &
ANR.Respondent(s)

[Only SLP (C) D. NOS. 34074/2023, 34191/2023 and 34727/2023 are
listed under this item]

WITH

Diary No(s). 34074/2023 (IV-A)

Diary No(s). 34191/2023 (IV-A)

Diary No(s). 34727/2023 (IV-A)

FOR CONDONATION OF DELAY IN FILING ON IA 17713/2024

FOR APPLICATION FOR SUBSTITUTION ON IA 17717/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION

FOR SETTING ASIDE THE ABATEMENT ON IA 17720/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 17722/2024

IA No. 17720/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING

THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 17717/2024 - APPLICATION FOR SUBSTITUTION

IA No. 17713/2024 - CONDONATION OF DELAY IN FILING

IA No. 17722/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 2048/2024 (IV-A)

SLP(C) No. 3143/2024 (IV-A)

Diary No(s). 34302/2023 (IV-A)

IA No. 16045/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 16044/2024 - APPLICATION FOR SUBSTITUTION

IA No. 16043/2024 - CONDONATION OF DELAY IN FILING

IA No. 16047/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 16046/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 2051/2024 (IV-A)

SLP(C) No. 2043/2024 (IV-A)

SLP(C) No. 2050/2024 (IV-A)

SLP(C) No. 2039/2024 (IV-A)

SLP(C) No. 2040/2024 (IV-A)

SLP(C) No. 3142/2024 (IV-A)

FOR ADMISSION and I.R.

SLP(C) No. 2046/2024 (IV-A)

Diary No(s). 34535/2023 (IV-A)

IA No. 18083/2024 - CONDONATION OF DELAY IN FILING

IA No. 18085/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 18084/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 2049/2024 (IV-A)
SLP(C) No. 3107/2024 (IV-A)
SLP(C) No. 2041/2024 (IV-A)
Diary No(s). 34716/2023 (IV-A)
Diary No(s). 34741/2023 (IV-A)
SLP(C) No. 2044/2024 (IV-A)
SLP(C) No. 2045/2024 (IV-A)
SLP(C) No. 2042/2024 (IV-A)
SLP(C) No. 2047/2024 (IV-A)

Date : 18-07-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIJAY BISHNOI
[IN CHAMBER]

For Petitioner(s) :

M/S. Nuli & Nuli, AOR
Ms. Akhila Wali, Adv.
Mr. Abhishekh K., Adv.

For Respondent(s) :

Mr. Shantanu Verma, Adv.
Mr. Amrish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioner prays for dispensation of service of notice in respect of respondent no. 3 in Diary No. 34074/2023 and 34191/2023 and respondent no. 1 in Diary No. 34727/2023.
2. Permission is granted.
3. Service of notices in respect of aforesaid respondents are dispensed with at the risk of the petitioner.
4. Registry to process the matter accordingly.

(LOKESH ARORA)
SENIOR PERSONAL ASSISTANT

(RAVINDER KUMAR)
COURT MASTER (NSH)